

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE
COURT NO. 1**

SL NO.	CASE NO.	DATE FIXED FOR	NAME OF ADVOCATE
1.	WP(PIL) 2160/2021	11.02.2022	Md. Yasir Arafat

MENTIONING REPORT COURT NO 09

Date : 09/02/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	W.P(Cr.)	19/22	24/02/2022
2	W.P(Cr.)	447/21	In Usual Course
3	W.P(Cr.)	353/21	In Usual Course
4	Cr.M.P.	2636/19	23/02/2022 if ready
5	Cr.M.P.	2545/20	In Usual Course
6	Cr.M.P.	3393/21	In Usual Course
7	Cr.M.P.	2554/21	In Usual Course
8	Cr.M.P.	2368/21	In Usual Course
9	Cr.M.P.	1981/21	In Usual Course
10	Cr.M.P.	2237/21	In Usual Course
11	Cr.M.P.	3741/21	In Usual Course
12	Cr.M.P.	2102/21	In Usual Course
13	Cr.M.P.	2474/21	In Usual Course
14	Cr.M.P.	12/22	In Usual Course
15	W.P(Cr.)	327/21	In Usual Course
16	Cont.(Cvl.)	390/21	18/02/2022 If ready
17	Cont.(Cvl.)	286/21	18/02/2022 If ready
18	Cont.(Cvl.)	689/20	18/02/2022 If ready
19	Cont.(Cvl.)	371/21	18/02/2022 If ready
20	Civil Review	72/19	25/02/2022 If ready
21	Cr.A.(D.B.)	1044/18	Rejected

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 09-02-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CR.A (DB)	29/2021	Please mention it before appropriate bench	
2	WPT	500/2022	Allowed for 14-02-2022	
3	C.REV	40/2021	PENDING	
4	CR.A (DB)	189/2019	PENDING	

MENTIONING REPORT COURT NO 13

Date : 09/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	FILING NO.	822/22	11-02-2022
2	WPC	492/22	11-02-2022
3	WPC	3671/21	15-02-2022
4	WPC	5621/21	21-02-2022
5	WPC	5695/19	15-02-2022
6	WPC	6531/19	15-02-2022
7	WPC	2333/21	AFTER 3 WEEK
8	WPC	2751/21	AFTER 3 WEEK
9	WPC	3659/21	16-02-2022
10	WPC	1605/21	AFTER 4 WEEK
11	WPC	4964/21	AFTER 4 WEEK
12	WPC	1752/21	AFTER 4 WEEK
13	WPC	2586/21	AFTER 4 WEEK
14	WPC	2658/21	AFTER 4 WEEK
15	WPC	2918/21	AFTER 4 WEEK
16	WPC	2325/21	AFTER 4 WEEK
17	WPC	2893/20	AFTER 4 WEEK
18	WPC	5425/21	AFTER 4 WEEK
19	WPC	3284/21	URGENCY FOR LISTING NOT CLEAR
20	WPC	4480/21	16-02-2022
21	WPC	5517/21	AFTER 5 WEEKS
22	WPC	5265/21	NOT CONSIDERED, STATEMENT REGARDING INFORMATION TO OTHER SIDE HAS NOT BEEN GIVEN
23	WPC	2598/21	
24	WPC	6139/17	USUAL COUSE
25	WPC	3768/20	
26	WPC	7003/19	
27	WPC	4265/20	
28	WPC	6238/19	
29	WPC	1480/19	
30	WPC	6545/18	
31	WPC	375/20	
32	CR	42/18	AFTER 4 WEEK
33	WPC	1441/21	NOT LEGIBLE
34	WPS	5539/18	NOT RELATED TO THIS COURT

MENTIONING REPORT COURT NO 14**Date : 09/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(SJ)	565/21	14-02-2022
2	Cr.A(SJ)	491/21	14-02-2022
3	Cr.A(SJ)	429/21	14-02-2022
4	Cr.A(SJ)	22/22	14-02-2022
5	Cr.A(SJ)	421/21	14-02-2022
6	Cr.A(SJ)	572/21	14-02-2022
7	Cr.A(SJ)	533/21	14-02-2022
8	Cr.Rev.	1161/19	REJECTED
9	Cr.Rev.	1151/19	(FOR PHYSICAL COURT)
10	SA	89/03	25-02-2022

MENTIONING REPORT COURT NO 19**Date : 09/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	1123/20	11-02-2022